

(e) No.

(f) Does not arise.

Procurement of Rice and Paddy in Andhra

*655. **Shri Rami Reddy:** Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of rice and paddy procured by the Central Government in Andhra Pradesh, from rice millers and from the producers direct since the harvest;

(b) whether the Central Government have promised to supply rice to the State of Andhra Pradesh for meeting the needs of the State in the lean months; and

(c) if so, the quantity promised?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The Central Government is purchasing rice from millers only in Andhra Pradesh and up to the 13th August, 1959 about 76,700 tons of rice were purchased and taken delivery of in Andhra Pradesh since the harvest.

(b) and (c) The Andhra Pradesh Government was offered a share out of the purchases made by the Government of India in Andhra Pradesh on the basis of quantities requisitioned from the millers but they preferred to make their own purchases for meeting the local requirements during the lean period

Electric Short Circuits in Delhi

*656. **Dr. Ram Subhag Singh:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that electric short circuits are on the increase in Delhi and New Delhi;

(b) the number of fires and electrocutions due to this since January, 1955 up to date; and

(c) what measures do Government propose to take to check it?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). A statement is laid on the Table of the House.

STATEMENT

(a) Yes, Sir.

(b) Fires—895.

Electrocutions—2.

(c) Both the Delhi Electric Supply Undertaking as well as the New Delhi Municipal Committee are making arrangements for inspecting and testing low voltage electric installations of consumers periodically in compliance with the provisions of Rule 46 of the Indian Electricity Rules, 1956. The Chief Commissioner, Delhi, is being advised to arrange for periodical inspection of high and medium voltage installations

Extension of Railway Line beyond Madhopur

*657. { **Shri A. M. Tariq:**
Shri Jhulan Sinha:
Shri Inder J Malhotra:

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No 1669 on the 27th September, 1958 and state:

(a) whether the proposal to extend the railway line beyond Madhopur has since been considered;

(b) if so, the financial implications of the scheme; and

(c) when the actual construction work will be taken up?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Extension of Railway line beyond Madhopur has been approved in principle and the alternative alignments are under examination.

(b) and (c) Do not arise.

Transit Service for Goods Traffic

*658. **Shri Pahadia:** Will the Minister of Railways be pleased to state:

(a) whether the plan to speed up and extend the quick transit service